

(b) whether the air-lifting of mails which was discontinued during the I. A. C. strike has since been resumed ; and

(c) if not, the reasons therefor ?

THE MINISTER OF COMMUNICATIONS (SANCHAR MANTRI) (SHRI H. N. BAHUGUNA): (a) The recent labour trouble in Indian Airlines, resulting in work to Rule, consequent lockout and the absence of any substitute agency of equal efficiency to meet this situation.

The dependence of Postal Services on other Departments e.g. Train Service, some of which run late ; and

The wild cat strikes resorted to by some sections of P and T Workers on a number of grounds such as lack of full facilities of light, water etc, in Railway Vans, confrontation with local authorities etc.

(b) Yes.

(c) Does not arise.

### विदेश व्यापार नीति

381. श्री रामचन्द्र विकल : क्या विदेश व्यापार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या विदेश व्यापार सम्बन्धी नीति वर्ष 1971-72 के लिए अप्रैल या मई मास के प्रारम्भ में निर्धारित की गई थी ; और

(ख) यदि हा, तो उसकी रूपरेखा क्या है और पिछले नीति से यह किस रूप में भिन्न है ?

विदेश व्यापार मन्त्रालय से उप-मन्त्री (श्री ए० सी० जार्ज) : (क) तथा (ख). वर्ष अप्रै, 1971 से मार्च, 1972 के लिए आयात नीति, 30 अप्रैल, 1971 को घोषित की गई थी यह नीति, इम्पोर्ट ट्रेड कन्ट्रोल बुक (खंड 1 तथा 2) में दी गई है जो समुच्च्य प्रकाशन है और जिसकी प्रतियां लोक सभा के पुस्तकालय को दे दी गई है ।

शेख अब्दुल्ला तथा उनके साथियों को विशेष भत्ता दिये जाने का प्रस्ताव

382. श्री रामचन्द्र विकल :

### श्री नरेंद्र सिंह बिष्ट :

क्या गृह-मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या शेख अब्दुल्ला तथा उनके साथियों को विशेष भत्ता देने से पूर्व जम्मू तथा कश्मीर सरकार ने केंद्रीय सरकार के साथ विचार-विमर्श किया था ; और

(ख) यदि हां, तो यह विशेष भत्ता किस रूप में और किस तिथि से दिया जा रहा है ?

प्रधान मन्त्री, परमाणु ऊर्जा मन्त्री, गृह मन्त्री तथा सूचना और प्रसारण मन्त्री (श्रीमती इन्दिरा गांधी) : (क) जी नहीं, श्रीमान् । ऐसे विचार-विमर्श की आवश्यकता नहीं थी ।

(ख) जम्मू तथा काश्मीर सरकार ने सूचित किया है कि उन्होंने पहली अप्रैल, 1971 से शेख अब्दुल्ला, मिर्जा अफ़जल बेग तथा श्री जी० एम० शाह को प्रतिमाह क्रमशः 1,000 रुपये, 800 रुपये, और 800 रुपये की दर से परिवार निर्वाह भत्ते स्वीकृत किये हैं ।

### Representation from Coffee Growers of Kerala

383. SHRI A. K. GOPALAN : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether Government had received any representation from the Coffee growers pertaining to their grievances ;

(b) if so, the details thereof ;

(c) whether any action has been taken by Government on the representation ; and

(d) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALALA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) to (c). A statement containing the required information is attached.

(d) Does not arise.

### Statement

A Memorandum setting out the problems of the Coffee Growers in Kerala State

was submitted to Government in December, 1970. The more important among the points covered in the Memorandum related to larger representation for coffee growers on the Board, adequate return to Growers for the coffee delivered by them, simplification of procedures for levy of various taxes on coffee, issue of forms of transport permits in the regional language, strengthening of the technical, advisory and extension services provided by the Coffee Board in Wynad area, and intensification of measures to promote coffee consumption in the country, etc. The Memorandum has been examined in detail in consultation with the Coffee Board. Some of the points raised by the Growers have already been met, as indicated below :

- (1) The payment made by the Coffee Board on the coffee delivered by Growers into the Pool has already been higher than the cost of production, as determined for each season's crop.
- (2) Steps have already been taken to strengthen the technical, advisory and extension services of the Coffee Board in the Wynad area.
- (3) Transport permits have now been made available in the regional language, viz. Malayalam.
- (4) The Coffee Board is formulating schemes for a major crash programme of promoting consumption of coffee in the country.
- (5) Coffee growers already represented adequately on the Coffee Board, and no further enlargement of their representation is considered necessary.

The other points made in the representation have been remitted to appropriate authorities of the State Governments who are primarily concerned in the matter.

#### Nationalisation of Export Trade of Cashewnuts

384. SHRI A. K. GOPALAN : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

- (a) whether Government propose to nationalise export trade of cashewnuts ;
- (b) if so, the details thereof ; and

(e) if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) to (c). There is no proposal to nationalise the export trade in Cashew kernels for the present.

#### Bringing Cashew Industry under Industrial Relations Act

385. SHRI A. K. GOPALAN : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether Government are considering the demand for bringing the cashew industry within the purview of the Industrial Relations Act ;

(b) if so, the details thereof ;

(c) whether Government have received any representation the subject ; and

(d) if so, when a decision is likely to be taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) There is no Central Act known as the Industrial Relation Act.

(b) and (c). Do not arise.

#### Crisis in Textile Mills, Kanpur

386. SHRI S. M. BANERJEE : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) whether the Textile mills in Kanpur are facing crisis ;

(b) whether any investigation has been made to ascertain whether this crisis is genuine or artificial ; and

(c) if so, the result of the investigation ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) No, Sir. It has, however, been reported that one Cotton Textile Mill in Kanpur has not been working properly. An Investi-